

**COMMITTEE ON SUBORDINATE  
LEGISLATION**

**SIXTH REPORT**

**SHRI MOOLCHAND DAGA (Pali):** I beg to present the Sixth Report, (Hindi and English versions) of the Committee on Subordinate Legislation.

**MR. DEPUTY-SPEAKER:** Now, Bill to be introduced....

**SHRI JYOTIRMOY BOSU (Diamond Harbour):** I just wanted to make a mention....

**MR. DEPUTY-SPEAKER:** Let the hon. Minister seek leave first.

**SHRI KRISHNA CHANDRA HALDER (Durgapur):** I have also given notice to oppose the introduction.

12.04 hrs.

**DISTURBED AREAS (SPECIAL  
COURTS) AMENDMENT BILL\***

**THE MINISTER OF HOME AFFAIRS (SHRI ZAIL SINGH):** Sir, I beg to move for leave to introduce a Bill to amend the Disturbed Areas (Special Courts) Act, 1976.

**MR. DEPUTY-SPEAKER:** Motion moved:

"That leave be granted to introduce a Bill to amend the Disturbed Areas (Special Courts) Act, 1976"

**SHRI SATISH AGARWAL (Jaipur):** Why encroach on the area of the States?

(Interruptions)

**MR. DEPUTY-SPEAKER:** Introduction to be opposed.

**Shri Jyotirmoy Bosu.**

**MR. DEPUTY-SPEAKER:** Mr. Jyotirmoy Bosu: You will not take more time because the Home Ministry's Demands are going on.  
(Interruptions)

**SHRI ATAL BIHARI VAJPA-YEE: (New Delhi):** What is the urgency of this Bill? People would like to have a detailed discussion on it. Let it be postponed. (Interruptions)

**MR. DEPUTY-SPEAKER:** It is for the Minister.

**श्री जल सिंह :** डिप्टी स्पीकर साहब, इस बिल की अर्जेंसी के प्रति जो नोट मैंने दिया है वह आनरेबल मेम्बर साहबान ने पढ़ा होगा। उसको पढ़ने से मेम्बर साहबान की तसल्ली नहीं होती तो मैं इतनी प्रार्थना करना चाहता हूँ कि ऐसी बातों के लिए यह जरूरी नहीं होता कि कहीं कोई वाक्या हो गया है इसलिए इसको नहीं करना चाहिए। आग लगने के बाद फायर ब्रिगेड तैयार नहीं किया जाता। फायर ब्रिगेड हर वक्त तैयार रहना चाहिए। कहीं पर आग लग जाए उस वक्त फायर ब्रिगेड तैयार किया जाए तो आग को बुझा नहीं सकते हैं। (व्यवधान) इसकी असल में जरूरत है। ज्योतिर्मय बसु जी की बात में नहीं समझ सका कि वे क्या कहना चाहते हैं लेकिन मैं आनरेबल मेम्बरान से प्रार्थना करूँगा कि यह एक बहुत इम्पोर्टेन्ट अमेन्डमेन्ट है। (व्यवधान) मेम्बर साहबान अगर ध्यान से इसको देखेंगे... (व्यवधान)

**SHRI ATAL BIHARI VAJPA-YEE:** We are not discussing the merits at this stage. So, he need not go into the merits.

**MR. DEPUTY-SPEAKER:** They suggest that since we are discussing the Demands of the Home Ministry, this can be introduced tomorrow.